

ITEM NO.113

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).3500/2023

ADIL RASHID KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-01-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Alamgir, Adv.
Ms. Lakshmi, Adv.
Mr. Nischal Kumar Neeraj, AOR
Mr. Virender Kumar, Adv.
Mr. Garima Kumar, Adv.

For Respondent(s) Dr. Vijendra Singh, AOR
Mr. Deepak Goel, Adv.
Ms. Apurva Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.01.2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)